FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE OF THE HARYANA VIDHAN SABHA

The Committee met on Friday, the 22nd August, 2025 at 11.00 A.M in the Chamber of the Hon'ble Speaker. The following were present: -

1.	Shri Harvinder Kalyan, Speaker	Ex-officio Chairperson
2.	Shri Nayab Singh, Chief Minister	Member
3.	Shri Anil Vij, Energy Minister	Member
4.	Shri Mahipal Dhanda, Parliamentary Affairs Minister	Member
5.	Shri Krishan Kumar, Social Justice, Empowerment,	
	SCs & BCs Welfare and Antyodaya (SEWA) Minister	Member

6. Special Invitees

1. Dr. Krishan Lal Middha, Deputy Speaker

Smt. Geeta Bhukkal, MLA

- 2. Smt. Savitri Jindal, MLA
- 3. Shri Arjun Chautala, MLA

The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Friday, the 22nd August, 2025 at 2.00 P.M. and adjourn after conclusion of Business entered in the List of Business for the day.

On Monday, the 25th August, 2025, the Assembly shall meet at 2.00 P.M and adjourn at 6.00 P.M. without question being put.

On Tuesday, the 26th August, 2025, the Assembly shall meet at 11.00 A.M and adjourn at 5.00 P.M. without question being put

On Wednesday, the 27th August, 2025, the Assembly shall meet at 11.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day.

The Committee, after some discussion, further recommends that the Business on 22nd, 25th, 26th and 27th August, 2025 be transacted by the Sabha as under:

FRIDAY, THE 22^{ND} AUGUST, 2025 (02.00 P.M).

SATURDAY, THE 23RD AUGUST, 2025 SUNDAY, THE 24TH AUGUST, 2025 MONDAY, THE 25TH AUGUST, 2025 (2.00 P.M.)

- 1. Obituary References.
- 2. Questions Hour.
- 3. Zero Hour.
- Presentation and adoption of First Report of the Business Advisory Committee.

Member

- 5. Papers to be laid/re-laid on the Table of the House through 'NeVA' portal.
- Presentation of Preliminary Reports of the Committee of Privileges through 'NeVA' portal.
- 7. Legislative Business.

Holiday

Holiday

- 1. Questions Hour.
- 2. Zero Hour.
- 3. Presentation of Supplementary Estimates (First Instalment) for the year 2025-26 and the report of the Estimates Committee thereon.
- 4. Discussion and Voting on Supplementary Estimates (First Instalment) for the year 2025-26.
- 5. Legislative Business.

TUESDAY, THE 26TH AUGUST, 2025 (11.00 A.M.)

WEDNESDAY, THE 27TH AUGUST, 2025 (11.00 A.M.)

CHANDIGARH: DATED THE 22ND AUGUST, 2025

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- 1. Questions Hour.
 - 2. Zero Hour.
 - 3. The Haryana Appropriation Bill in respect of Supplementary Estimates (First Instalment) for the year 2025-2026.
 - 4. Legislative Business
 - Questions Hour.
 Zero Hour.

 - 3. Motion under Rule 15 regarding Non-stop sitting.
 - 4. Motion under Rule-16 regarding adjournment of the Sabha sine-die.
 - 5. Papers to be laid on the Table of the House through 'NeVA' portal.
 - 6. Legislative Business.
 - 7. Any other Business.

HARVINDER KALYAN, SPEAKER.

RAJIV PRASHAD, SECRETARY.